

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 28.09.2024

To,
Sh. Atul Kumar Sharma,
Hony. Secretary,
Delhi Bar Association.

Letter Ref No (i) 34923/EC/DBA/2024 dated 19.09.2024;
(ii) 52563/EC/DBA/2024 dated 20.09.2024;
(iii) 52784/EC/DBA/2024 dated 21.09.2024;
(iv) 53502/EC/DBA/2024 dated 23.09.2024; &
(v) 56434/EC/DBA/2024 dated 26.09.2024

Sub: Providing of the data pertaining to members
joining/obtaining the memberships of the Delhi Bar
Association.

Sir,

I am directed to request you that by means of the letters referred hereinabove, the details of the members joining the Delhi Bar Association after 31.07.2023 have been requested. The same are yet to be provided.

On the basis of the records available with the Declarations as well as on the considering the list provided by Sh. Vikas Goel, Advocate alongwith his objections, certain members were found to be enrolled with the Bar Council of Delhi only after 31.07.2023 and certain others are believed to have obtained the membership of the Delhi Bar Association after 31.07.2023. In order that there is no undue rejection of the Declaration of the latter, the details have been repeatedly asked for by the Committee.

It was also impressed that the individual members can also file their proof of their having joined the Bar prior to 31.07.2023. However, neither any member has approached with any such document or information, nor are the details made available by Delhi Bar Association.

I have instructions to request you that in case the same are not provided latest by 01.10.2024, the Committee would presume these 270 members, whose details have already been provided to the Bar, to be treated as ineligible for the reason of their joining the Delhi Bar



Association after 31.07.2023. It is also impressed that no further extension in this respect would be granted.

You are, accordingly, requested to supply the details immediately as well as to give wide circulation to this letter in order that the individual members can also approach the undersigned for submission of the proof, if any, in respect of their joining the Delhi Bar Association prior to 31.07.2023.

Yours Sincerely,

Nodal Officer,

Election Committee, DBA

28 SEP 2024

108/2024

Ld. Chairman
DBAEC - 2024

No. 56941-945 /EC/DBA/2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.
- 5) In-Charge, Caretaking Branch (HQ), THC, Delhi with direction to display the said notice on all notice boards and other necessary places.

Nodal Officer, Election Committee
Delhi Bar Association 2024